# **GOVERNMENT OF INDIA** MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED QUESTION NO.: 802 (To be answered on the 3<sup>rd</sup> December 2015)

### FLIGHT ACCIDENTS

#### SHRI RAMA KISHORE SINGH 802.

## Will the Minister of CIVIL AVIATION तागर विमानन मंत्री

be pleased to state:-

(a) the number of accidents due to technical faults/snags in international and domestic flights in the country reported to the Government during the last one year and the current year as on date;

(b) the details of enquires conducted by the investigation agencies in this

regard; and

(c) the number of officials punished and exonerated for each accidents and the technical faults/snags during the said period?

### ANSWER

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

(a) to (b) There were total of 13 accidents reported during the year 2014 & 2015 (Till November 2015) out of which, one accident is due to technical fault/snag. The details of these accidents are enclosed as Annexure-I.

(c) As per Rule 3 of the Aircraft (Investigation of Accidents & Incidents) Rules 2012, "The sole objective of the investigation of an accident or incident is the prevention of accidents and incidents and not to apportion blame or liability".

However, the concerned personnel involved in accident is off-rostered or privilege of his/her license is withdrawn pending investigation. On the basis of review of findings, suitable corrective action is decided such as training of

personnel and change in procedures.

# Accidents during the Years 2014 and 2015 (Till November)

S. No.	Date and Place	Type and registration of aircraft / No. of engines	Operator	Details of the Accident	Status	Status of Investigation
				Accident Due to technical fault/snag		ŽE S
1.	13.04.2015 Khajuraho	B737-800 VT-JGA	Jet Airways	The LH landing gear collapsed during landing roll. The crew carried out emergency evacuation.	A Committee has been appointed under Rule 11 of Aircraft (Investigation of Accidents & Incidents) Rules, 2012 to investigate the accident.	in Progress
		2 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1		Accident Due to operational/other reas		
1.	20.03.2014 Fursatganj	Cessna 152 VT-CAX	Trans Bharat	There was a fuel starvation and at about 6NM before Fursatganj Airfield the pilot carried out forced landing in a paddy field near Fursatganj.	A Committee has been appointed under Rule 11 of Aircraft (Investigation of Accidents & Incidents) Rules, 2012 to investigate the accident.	In Progress
	27.03.2014 Chandigarh	B-200 VT- HRA	Govt. of Haryana	Just before getting airborne stiffness was found in rudder control by the pilot. The aircraft had lifted up to 10-15 feet. After lift-off, immediately the left rudder got locked in forward position resulting in the aircraft yawning and rolling to the left and within 3-4 seconds of getting airborne the aircraft impacted the ground in left bank attitude.	The accident occurred due to stalling of left wing of the aircraft at a very low height.	Report Accepted.

3.	03.09.2014 Kanpur	Cessna 152 VT-SGN	Aviation Ltd.	On final approach ATC cleared the aircraft for landing and the aircraft suddenly veered off to the right from the approach track and declared MAY DAY. The ATC controller immediately activated the emergency services for search and rescue. The aircraft was finally located on a roof top of an abandoned house.	During the continuous right turn at low power the aircraft speed washed up quickly and the aircraft started losing height rapidly and stall warning was generated. The trainee pilot further pitched up the aircraft to gain height which further aggravated the situation and the aircraft stalled.	The report submitted by Committee of Inquiry is under examination.
4.	06.11.2014 Surat	B737-800 VT-SGK	Spice Jet	Aircraft during take-off reported rejected Take off at 90 kts after hitting Wildlife (Buffalo). The incident took place at approx. 1336 UTC. Buffalo hit was on lower right side (aft looking forward) of LH Engine of the aircraft. Take off was abandoned and aircraft brought back to Apron. There was damage to the Aircraft Engine body.	A Committee has been appointed under Rule 11 of Aircraft (Investigation of Accidents 8	In Progress
5.	19.11.2014 Indore	Cessna 152 VT-EUE	MP Flying Club (MPFC)	Aircraft was involved in circuit and landing exercise and completed 02 sorties. During 03 <sup>rd</sup> sortie immediately after take-off the aircraft crashed on the left side of the runway.	A Committee has been appointed under Rule 11 of Aircraft (Investigation of Accidents & Incidents) Rules, 2012 to investigate the accident.	In Progress
6.	28.11.2014 Guwahati	Pilatus PC- 12/45 VT-DAR	Deccan Aviation Ltd.	During landing spark and smoke from the aircraft was observed by the ATC. It was further observed that the nose wheel assembly got broke and separated from the aircraft and the aircraft was resting on its nose oleo leg.	A Committee has been appointed under Rule 11 of Aircraft (Investigation of Accidents & Incidents) Rules, 2012 to investigate the accident.	In Progress
7.	08.03.2015 Hubli	Q-400 VT-SUA	Spice Jet	After landing at Hubli aircraft veered towards the left side of the runway and in the process overrun the runway edge light followed by LH gear collapsed. Thereafter the aircraft exited the runway to its left side on Kutcha and came to the final stop at around 52m away from the runway centreline.	A Committee has been appointed under Rule 11 of Aircraft (Investigation of Accidents & Incidents) Rules, 2012 to investigate the accident.	In Progress
-	_	ZENAIR STOL CH 701 VT-USO	-	touched down but could not stop until 3/4h of the grass strip length when the pilot decided	A Committee has been appointed under Rule 11 of Aircraft (Investigation of Accidents & Incidents) Rules, 2012 to investigate the accident.	In Progress

9.	04.08.2015 Arunachal Pradesh	Dauphin N3 VT-PHK	Pawan Hans Ltd.	flight Dibrugarh-Khonsa-Longding- Changlang-Dibrugarh. The helicopter started	under Rule 11 of Aircraft (Investigation of Accidents & Incidents) Rules, 2012 to investigate the accident.	In Progress
10	04.11.2015 Bombay High (Mumbai)	Dauphin N3 VT-PWF	Pawan Hans Ltd.	The helicopter was operating a training flight for night recency of Capt. Tarun Kanti Guha. Helicopter took off from rig "WIS" at 07:15PM IST. While landing at "RONTAP MEYER" it met with an accident. After impact ELT has triggered. Search and Rescue was carried out by Indian Coast Guard and Indian Navy. The Cockpit door has been found at the last known positon of helicopter i.e. 19 Deg 16 N and 71deg and 27E around 77 NM.	A Committee has been appointed under Rule 11 of Aircraft (Investigation of Accidents & Incidents) Rules, 2012 to investigate the accident.	In Progress
11	. 23.11.2015 Katra, Jammu	AS3650B3 VT-JBK	Himalayan Heli Services	Helicopter just after take-off from Katra helipad suddenly made a turn back and in the process lost control and started descending and finally crash landed on an open field. The helicopter got entangled with the electric wires, toppled and caught fire before impacting with ground. A dead Vulture was found along with the wreckage at the accident site which got burnt along with helicopter.	MoCA is in the process of formation of a committee to investigate in the accident.	In Progress
12	24.11.2015 Nagaland	Dauphin 365N VT-ELJ	Pawan Hans Ltd.	Helicopter just after took-off from Dimapur with 04 passengers on-board and just after 35 minutes of flight the helicopter made a crash landing. Helicopter rear portion caught fire due to impact.	MoCA is in the process of formation of a committee to investigate in the accident.	In Progress

